



**COVID 19 (nCorona) Virus Outbreak Control and Prevention  
State Cell**

**Health & Family Welfare Department  
Government of Kerala**

**COVID-19 – Guidelines for distribution of Laboratories – Reg**

**No./31/F2/2020/Health – 25th March 2020**

WHO has declared the COVID-19 epidemic affecting more than 197 countries as a Pandemic. Due to the inflow of persons from affected countries, Kerala state has strengthened the surveillance and control measures against the disease. As part of improving capacity to test samples taken from suspected and contacts more labs from public sector are added to the pool in the state with ICMR approval.

The following instructions are issued to the Nodal Officers in the lab.

1. It is decided to allocate districts to individual laboratories as noted below. The District Surveillance Officers from the districts will send sample from the concerned districts to their designated labs strictly following the protocols issued earlier.

Sl.no	Name of Laboratory	Districts Alloted
1	Microbiology lab, GMC, TVM	Thiruvananthapuram
2	State Public health lab, TVM	Pathanamthitta
3	NIV Alappuzha	Alappuzha, Malappuram,
4	Microbiology lab, GMC, Thrissur	Thrissur, Palakkad, Wayanad
5	Microbiology lab, GMC, Kozhikode	Kozhikode, Kannur
6	Rajeev Gandhi Ceneter for Biotechnology, Thiruvananthapuram	Kollam, Ernakulam
7	SCTIMST, Thiruvananthapuram	Thiruvananthapuram
8	Malabar Cancer Center, Thalassery	Kasaragod

2. The DSOs will take attention to send the repeat samples of those tested 'Positive' to the previously designated labs for follow up testing until the test becomes 'Negative'.
3. The Nodal Officers in charge of the testing facilities will ensure the test results are reported in the format attached as annexure. Reporting day is taken as previous day 12.00 pm to 12.00 pm of the reporting day.
4. The Nodal officers of Laboratories are strictly instructed to follow confidentiality of reporting of results, safety of data and are authorised to communicate the results only through the link provided and strictly prohibited to print the results. The report should be sent from the email id, exclusively created for this purpose and shared with the Nodal Officers of Laboratories separately. (Except for NIV Alappuzha, they may use their designated email id.)
5. Intimations regarding the newly starting laboratories in the state will be sending to districts as and when they are functional and subject to ICMR approval for modifying the logistics arrangements mentioned above.

**Principal Secretary**

